

**GOVERNMENT OF INDIA
HOUSING AND URBAN POVERTY ALLEVIATION
LOK SABHA**

UNSTARRED QUESTION NO:3987

ANSWERED ON:06.08.2014

HOUSING LOANS TO EWS

Nete Shri Ashok Mahadeorao

Will the Minister of HOUSING AND URBAN POVERTY ALLEVIATION be pleased to state:

(a) the details of the persons belonging to EWS who have been provided housing loans by the Housing and Urban Development Corporation Limited(HUDCO) in the country including Maharashtra during the last three years and the current year, year and State-wise;

(b) the amount of housing loans proposed to be provided to the persons belonging to the EWS in the country during the 12th Five Year Plan, State-wise;

(c) whether the World Bank and the Asian Development Bank have provided any loans for construction of houses during the last three years and the current year; and

(d) if so, the details thereof, State and year-wise?

Answer

THE MINISTER OF HOUSING & URBAN POVERTY ALLEVIATION (SHRI M VENKAIAH NAIDU)

(a)&(b): The requisite information is given in Annexure. However, the details of persons/beneficiaries are maintained by the concerned borrowing agencies/Urban Local Bodies/Housing Boards, not by HUDCO.

The targets for housing loans to be provided by HUDCO for EWS category are decided annually through Memorandum of Understanding (MoU) signed by HUDCO with the Ministry of Housing and Urban Poverty Alleviation (HUPA).

(c): No, Madam.

(d): Does not arise.